NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 143(ND)/2013 CA NO.

CORAM:

S.NO.

NAME

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

> > **SIGNATURE**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016

NAME OF THE COMPANY: Rockman Advertising and Marketing India Pvt. Ltd. & ors.

V/s.

M/s. Sharp Eye Advertising Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

DESIGNATION REPRESENTATION

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On behalf of the petitioner, a new counsel has put in appearance and has requested for some time to address arguments. It is no ground to seek adjournment, yet in the interest of justice we accommodate the learned counsel.

List for arguments on 22.9.2016.

(CHIEF JUSTICE M.M. KUMAR)

(S.K. MOHAPATRA)

MEMBER (T)

15th September, 2016